



\$~21, 22, 23, 24, 26, 32 to 36

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7094/2021 & CM APPL. 22412/2021

PRIYA JAIN & ANR Petitioner

Through: Mr. Srinivasan Ramaswamy,
Advocate

versus

NEW DELHI MUNICIPAL COUNCIL & ORS Respondent

Through: Mr. Aditya Vikram Singh,
Mr. Prajanya Raj Rathore, Advocates
for R-1
Mr. Siddharth Khatana, Advocate for
UOI

+ W.P.(C) 9968/2021 & CM APPL. 30740/2021

NEELIMA TRIPATHI Petitioner

Through: Mr. Rajshekhar Rao, Senior Advocate
with Mr. Srinivasn Ramaswamy, Mr.
Areeb Amanullah, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL & ORS Respondents

Through: Mr. Vipul, ASC with Mr. Aditya
Vikram Singh, Ms. Amoolini Raina,
Ms. Priyanka, Jindal, Advocates for
R-1
Mr. Vijay Joshi, Mr. Gurjas Singh
Narula, Advocates for R-3

+ W.P.(C) 881/2022

NEELIMA TRIPATHI Petitioner

Through: Mr. Rajshekhar Rao, Senior Advocate



with Mr. Srinivasn Ramaswamy, Mr.
Areeb Amanullah, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL & ORS Respondents

Through: Mr. Yoginder Handoo, Mr. Ashwin
Kataria, Mr. Garvit Solanki, Mr.
Aditya Vikram Singh, Mr. Prajanya
Raj Rathore, Advocates for R-1
Mr. Vijay Joshi, Mr. Gurjas Singh
Narula, Advocates for R-3

+ W.P.(C) 13869/2021 & CM APPL. 43768/2021
M/S TRINITY BUILDCON INDIA PRIVATE LIMITED AND
ANOTHER Petitioners

Through: Mr. B B Gupta, Mr. Achal Gupta, Mr.
Gyanendra Kumar, Ms. Shreya Som,
Ms. Shree Sinha, Advocates

versus

THE NEW DELHI MUNICIPAL COUNCIL & ORS Respondents

Through: Mr. Sri Harsha Peechara, ASC with
Ms. Mehdha Gaur, Advocate

+ W.P.(C) 8827/2022 & CM APPL. 26624/2022
ANIL KUMAR MEHRA Petitioner

Through: Mr. Sushil Dutt Shalwan, Senior
Advocate with Mr. Arjun Garg,
Advocate

versus

NEW DELHI MUNICIPAL COUNCIL & ANR Respondents



Through: Mr. Akshay Verma, ASC for NDMC

+ W.P.(C) 4146/2010

SCHLOSS CHANAKYA PVT.LTD. Petitioner

Through: Mr. Abhimanyu Mahajan, Ms. Anubha Goel, Mr. Mayank Joshi, Ms. Shambhavi Kala, Advocates

versus

NDMC & ANR Respondents

Through: Mr. Arjun Mitra, Advocate for NDMC

+ W.P.(C) 2189/2016 & CM APPL. 34434/2016

M/S NIMBUS PROPMART PVT LTD AND ANR Petitioners

Through: Mr. Debesh Panda, Advocate

versus

UNION OF INDIA AND ORS Respondents

Through: Ms. Manisha Agrawal Narayan, CGSC with Ms. Rakshita Goyal, Mr. Sandeep Singh Somaria, Ms. Mona Dureja, Mr. Abhishek Khanna, Advocates for UOI
Mr. Arjun Mitra, Advocate for NDMC

+ W.P.(C) 3758/2017

PRIYA SETHI & ANR Petitioners

Through: Mr. Arvind Nigam, Senior Advocate



with Mr. Neeraj Yadav, Advocate

versus

NEW DELHI MUNICIPAL COUNCIL & ANR Respondents

Through: Mr. Arjun Mitra, Advocate for
NDMC

+ W.P.(C) 13290/2018 & CM APPL. 20447/2021

M/S 21 CENTTURY CONSTRUCTIONS LIMITED Petitioner

Through: Mr. Sudhir Nandrajog, Senior
Advocate with Mr. Ashish Verma,
Ms. Aditi Chaudhary, Mr. Arnav
Sanyal, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL AND ORS Respondents

Through: Mr. Arjun Mitra, Advocate for
NDMC

+ W.P.(C) 5483/2020 & CM APPLs. 19760/2020, 31011/2020,
31697/2021, 41149/2021

ASHISH JAIN & ANR Petitioners

Through: Mr. Sangeeth Mohan, Mr. Ankit
Monga, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL Respondent

Through: Mr. Arjun Mitra, Advocate for
NDMC



**CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER
18.10.2022**

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1. Learned Counsel for the Respondent submits that counter affidavits have not been filed in all the cases. He assures the Court that counter affidavits will be filed within a period of six weeks in all the cases.
2. In some of the cases, reply has already been filed, and, therefore, the Petitioners shall be at liberty to file rejoinder, if any, within a period of four weeks.
3. List on 20.02.2023.
4. Interim orders to continue.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

OCTOBER 18, 2022

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